

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 16/224/2014

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

NAME OF THE COMPANY: M/s ET Infradevelopment (P) Ltd.

SECTION OF THE COMPANIES ACT: 621A

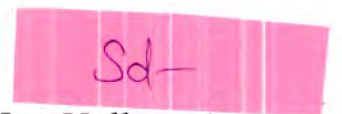
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Suresh Kumar		
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	For the Respondent (s) :	Mr. Manish Raj, CP, ROC Delhi		
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ORDER

To come up for arguments and disposal on 6th September, 2017.



**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)